

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 587/2018
O.A. No. 283/2018
M.A. No. 4147/2018

The 27th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Prem Chand Pandey
Son of Shri Jagan Nath Pandey,
Age about 53 years,
Group 'C',
Post: Junior Secretariat Assistant/Lower Division Clerk,
Resident of: House No.A-88 & 89, Gali No.4,
Shastri Park, Burari,
Delhi-110 009. .. Petitioner

(By Advocate: Ms. Akanksha Kapoor for Shri Tarun Sharma)

Versus

1. Shri Madhup Vyas,
Commissioner,
North Delhi Municipal Corporation,
Office at: Dr. Shyama Prasad Mukherjee Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi-110002.
2. Dr. Arun Yadav
Director Hospital Administration,
Health Department,
North Delhi Municipal Corporation,
Office at: 12th Floor,
Dr. Shyama Prasad Mukherjee Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi-110002. .. Respondents

(By Advocate: Ms. Pooja Makhija Wahal)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this CP taken up for hearing, learned counsel for the respondents submits that they have filed compliance affidavit along with speaking order dated 22.11.2018 passed by the respondents in compliance of the orders passed by this Tribunal. Learned counsel for the petitioner admits that she has received the copy of the compliance affidavit.

2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioner is at liberty to challenge the order now passed by the respondents, in accordance with law, if he is still aggrieved. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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